

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. I.A. 1740/2020
IN
C.P.(IB)-1621(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.03.2021**

NAME OF THE PARTIES: Suraksha Asset Reconstructions Private Limited

V/s

Mack Star Marketing Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Shyam Kapadia, counsel for the Financial Creditor and Mr. Sharan Jagtiani, Senior counsel for the Corporate Debtor are present through virtual hearing. List this matter on 26.03.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)